

**GOVERNMENT OF INDIA  
CULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:3095

ANSWERED ON:06.12.2007

ENTRY FEE

Bhargav Shri Girdhari Lal;Owaisi Shri Asaduddin

**Will the Minister of CULTURE be pleased to state:**

- (a) whether it is a fact that foreign tourist had to pay 5 dollar as entry fee to world heritage site and 2 dollar for entering protected monuments;
- (b) if so, the details thereof;
- (c) whether the Government has revised these rates and now foreign tourists have to pay entry fee in Indian rupee only;
- (d) if so, the new rates fixed by the Government to be paid in Indian Rupee on these sites;
- (e) whether any loss is likely to be suffered by the Government on the collection from entry fee from these sites;
- (f) if so, the details thereof; and (g) the total earning being made by the ticketed sites during the last three years, year-wise till date?

**Answer**

MINISTER FOR TOURISM AND CULTURE (SHRIMATI AMBIKA SONI)

(a)&(b) Yes, Sir. The details of entry fee charged at the ticketed monuments are as under:

Ticketed World Other ticketed Heritage Monuments Monuments

(i) Citizen of India Rs.10/- per head Rs.5/- per head

(ii) Other US \$ 5 or Rs.250/- per head US \$ 2 or Rs.100/- per head

(c)&(d) In view of volatility/fluctuation in the foreign exchange rate of US dollar, a decision has been taken by the Government to charge entry fee from foreigners in Indian rupees @Rs.250/- per head at the ticketed World Heritage monuments and @Rs.100/- per head at other ticketed monuments. This decision will be implemented after notification in the Gazette.

(e)&(f) No, Sir.

(g) The total revenue collected from 116 ticketed monuments under the Archaeological Survey of India by way of entry fee during the last three years is as under:

2004-05 Rs.5285.72 lakhs

2005-06 Rs.5466.63 lakhs

2006-07 Rs.6303.63 lakhs